


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|----------|--|
| CP 64/14 | TP 67/16 | Hearing | 397/ 398 | Gayathri-krishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|----------------------------|---|
| 1. | Rajasekhar VK 95001 53344 | Counsel for the petitioner | Rajasekhar |
| 2. | S. Kedarnath | " Respondent |  |

Counsel for petitioner is present. PCS for respondent is also present. Counsel for petitioner requested time to submit arguments. PCS reported that the matter may be deferred till the disposal of the criminal case said to have been pending in the Criminal Court. The Tribunal expressed as to how the criminal case is connected to the matter pending before this Tribunal.

For hearing list it on 26.07.2017.


MEMBER (J)


MEMBER (T)